GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 1387 ANSWERED ON-30.07.2021

GRAM SABHAS IN THE COUNTRY

1387. SHRI SUBHASH CHANDRA SINGH:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

the total number of Gram Sabhas in the country, as on the present date, the State-wise details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

As per Article 243(b) of the Constitution of India, "Gram Sabha" means a body consisting of persons registered in the electoral rolls relating to a village comprised within the area of Panchayat at the village level. Being 'Local Government', this is a State subject and part of Seventh Schedule of the Constitution. Details, in this regard, are not maintained centrally.
